- (b) what are the reasons for paint industry's lagging behind in its performance;
- (c) what steps Government propose to take to solve the problems of the paint industry?

THE MINISTER OF STATE IN DEPARTMENT OF INDUSTRIAL. DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The growth of the paint industry during the last three years has been as follows: —

Year	Production (in Tonnes
1985-86	1,39,791
1986.87	1,68,000
1987-88	1,85,175

(b) and (c) Does not arise.

Demand for withdrawal of minimum guarantee from PPCO

2833. SHRI SAMAR MUKHERJEE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether representations have been received from Association of the Custodians of the Private Public Call Offices. Madras demanding withdrawal of the Minimum Gurantee of Rs. 500 per month charged from the custodians of PPCOs introduced from 1st April. 1988: and
- (b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes,

(b) The matter is under consideration.

Production at Bharat Wagon Engineer, ing Company, Patna

2834. SHRI ERA SAMBASIVAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Bharat Wagon Engineering Company, Patna, gave physical growth in Production to the tune of 80 per cent and made profits of more than Rs. 2 crores during the years 1985-86 and 1986-87;

to Questions

- (b) whether it is also a fact that production level and the profit during the current year have gone down tremendously, if so, what are the reasons therefor; and
- (c) what action Government propose to take to increase the production?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) During the year 1986-87 the total production m BWEL, Patna was Rs. . 3367 lakhs which included physical production of 1885 four wheeler units (FWUS) as against Rs. 1873 lakhs which included production of 1017.5 FWUS in 1985-86. The profit of the company during 1986.87 was Rs. 231.45 lakhs as against the profit of Rs. 14.09 lakhs in 1985-86. Thus the company achieved more than 80 per cent physical growth in production in 1986-87 as compared to 1985-86.

The company achieved a production of Rs. 2961 lakhs inclusive of 1603.5 FWUS in 1987-88 with a profit of Rs. 50.39 lakhs.

During the year 1988-89 the company has achieved production of Rs. 3465.25 lakhs inclusive of 1919.5 FWUS till end February, 1989. Anticipated production during the current financial year i* Rs. 3799 lakh, inclusive of 2115 FWUS, with the anticipated profit of Rs. 94 lakhs.

The wagon production during the first 11 months of the current financial year has besn substantially higher than any previous full year since BWEL became a Public Sector Undertaking.

The financial value 'of production has however been lower primarily on account of reduction in the base price of BOXN Wagons by the Ministry of

Railways, the differential being Rs. 50,000 (approx.) per wagon in 1988-89 with respect to the earlier base prices duly escalated.

Meetings of ED Employees' Unions

2835. SHRI LAL K. ADVANI: Will the Minister of COMMUNICATIONS be pleased to state;

- (a) the number of meetings held with the union representing the ED employees since August, 1987;
- [b) what are the details of the problems solved in these meetings;
- ;c) what is the position regarding the permanancy and review of ED officials which was under consideration of Government;
- (d) whether the proposal to cover ED employees under Group Insurance Scheme has been accepted by Government, if not, what are the reasons therefor;
- (e) whether periodical meetings at All India level are being held with the service unions, if not why, when is the next meeting proposed to be held to sort out the present problems; and
- (f) what are the present problems of ED employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) In all 7 meetings have been held with the various Federa-rations/Unions representing ED Employees since August, 1987.

- (:») The details of problems of ED Employees solved in the meetings held with the various Federations/ Unions since August, 1987 are indicated in the enclosed statement.
- (c) ED employees who have put in more than 3 years of service cannot be removed or dismissed without follow, ng the prescribed procedure (under P & T Extra Departmental Agents (Conduct and Service) Rules, 1964 and to this extent they have security of employment. E.D. employees

 ar_{e} not to be made permanent in other sense.

- (d) The proposal to cover E.D. employees under Group Insurance Scheme is under examination with the Actuary.
- Sir. Only (e) Yes, some of the Non-federated Unions/Associations have submitted the items for inclu sion in the agenda which are being processed and the next periodical meeting of these Unions/Associations National Fed would be held shortly. of Postal **Employees** eration (NFPE) and Federation of National (FNPO) Postal Organisations have not submitted any item for inclusion in the agenda of the periodical meet ing. Therefore, the question of hold ing periodical meeting of these Fede rations does not arise.
- (f) The main demand of ED employees is for regularisation of their services and making them eligible lor the benefits of regular departmental employees. As ED employees are part-time employees of the Department and the ED System is to cater to the needs of postal services where employment of full time regular departmental employees is not justified, it is not possible to accede to this demand.

Statement

1. ABOLITION OF CATEGORIES OF E. D. POSTS:

It was agreed that the existing incumbents would continue till they are absorbed.

2. RE-INSTATEMENT OF SERVICE OF E. D. EMPLOYEES DIS-CHARGED FROM SERVICE:

It was decided that EDAs whose posts are not justified would be retained as surplus till alternative posts become available for them.

3. CONSTITUTION OF INTERNAL E.D. COMMITTEE;